staff at fault for railway accidents, various preventive measures have been taken viz.

(1) Intensification of field inspections and surprise check: by supervisors and officers to ensure observance of rules by train passing cunning staff and to prevent carriage of inflammable articles by passengers.

(2) Intensive counselling of staff by experienced officials and supervisors.

(3) Ambush checks in Automatic signalling sections are conducted to ensure that drivers follow rules rigidly.

(4) Fied checked are conducted to see that drivers do not exceed perspeed limits.

## चीनी हा उत्यादन

619. डा. किंधिक कपार जैन : वयः खाद्य प्रौर आगरिक पूर्ति मंत्री यह बतःने की कृपा करेंगे कि :

(क) पिछले पिराई भौसम के म्रन्त तक देश में उत्पादित ग्रौर ग्रायातित चीनी का कूल कितनः भंडार था;

(ख) क्या सरकार ने चालू वर्ष के दौरान देश में चीनी की कुल वॉर्षिक खपत के बारे में भी भी कोई ग्राकलन किया है ; ग्रौर

(ग) यदि हां, तो उसकी अनुमानित मात्ना कितनी है ?

खाद्य ग्रौर नागरिक पूर्ति मंत्र ल्य में राज्य मंत्री (श्रो राम पूजन पटेल) : (क) पिछले चीनी मौसम 1988-89 के ग्रन्त तक स्वदेशी व ग्राय तित चीनी का कुल स्टाक 13.37 लख टन (ग्रंततिम रूप से) था ।

(ख) ग्रौर (ग) 1989-90 (ग्रक्तूबर-सितम्बर) के चालू मौसम के दौरान ग्रांतरिक उपभोग के लिये चीनी की ग्रनुमानित ग्रावश्यकता 104 लाख टन है।

## Change in the master Plan of Delhi

620. SHRÍ KRISHNA KUMAR BIR-LA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what is the number of times the Master Plan of Delbi has been changed and what are the reasons necessitating the change therein and its impact on the development programme; and

(b) what is the present position with regard to the NCR developmental programme and by when the Master Plan of Delhi is likely to be finalised and announced by Government?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI MURASOLI MA-RAN): (a) The Master Plan of Delhi approved in 1962 has not been changed. However Government had accorded approval to minor modifications in the Master Plan of Delhi in 170 cases till January, 1990. These involve minor changes in land use and amendment<sub>s</sub> of the regulations, to meet the developmental requirement<sub>s</sub> within the objectives of the Master Plan.

(b) Regional Plan for the Natinoal Capital Region came into force w.e.f. 23-1-89. This was formulated and approved by the National Capital region Planning Board, the membership of which includes representatives of all the constituent units. Comprehensive modification of the Master Plan of Delhi is presently under consideration of the Government.

## निःशुल्क रेलवे पासों का दुरुपयोग

621. श्री शंकर दयाल स्हि: क्या रेल मंत्री 4 मई, 1990 को राज्य सभा में ग्रतारांकित प्रश्न 240 के दिये गये उत्तर को देखेंगे और यह वताने की कृपा करेंगे कि:

(क) क्या सरकार को स्वतंत्रता सेनानियों, सामाजिक बुद्धिजीवियों, राज-